

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

10

T.C.P No. 364/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Khimji Poonja Freight Forwarders Pvt. Ltd.

V/s

Ingram Micro India Pvt. Ltd.

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Shruti Bardia 1/b Jayakar &
Partners
for Petitioner /



ORDER

TCP No. 364/ I&BP/NCLT/MB/MAH/2017

The Petitioner side has sought time to file form, at his request list this matter on
11.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)